खादी ग्रामोद्योग भवन, नई दिल्ली में अनुसूचित जातिय तथा अनसूचित जनजातीय व्यक्तियो की पदोन्नति

3923. **चौधरी बलबीर सिंह :** क्या उद्योग मत्री यह बताने की कृपा करेगे कि :

(क) खादी ग्रामोद्योग भवन, नई दिल्ली के प्रबन्धको द्वारा वर्ष 1975, से 1977 के दौरान प्रवरता एव चयन के आधार पर कितने पद भरे गये

(ख) उन मे से कितने पद अनुसूचित जाति और अनसूचित जनजातियो के कर्मचारियो को दिये गये और

(ग) यदि उपरोक्त भाग (ख) का उत्तर नकारात्मक हो, तो ऐसा किस आधार पर किया गया है और अनुसूचित जाति एव अनसूचित जन जाति के कर्मचारियो के लिये आरक्षित पदो को भरने के लिये सरकार का क्या उपाय करने का विचार है ।

उद्योग मंत्रालय में राज्य मंत्री (कुमारी आभा मयती) : (क) 1975 से 1977 की अवधि मे भरे गये पदो का ब्यौरा नीचे दिया गया है

(1) वरिष्ठता के आधार पर 10 पद

(2) चयन के आधार पर 31 पद

(ख) चार ।

(ग) प्रश्न ही नही उठता ।

सचिवालय में शक्ति का केन्द्रीयकरण

3924. **श्री रामदेव सिंह :** क्या गृह मत्री यह बताने की कृपा करेगे कि

(क) क्या यह सच है कि देश म शासन चलाने की जो पद्धति ब्रिटिश सरकार ने अपनाई थी, उसे भारतीय सरकार अभी तक अपनाती चली आ रही है ,

(ख) क्या सचिवालय मे शक्ति के केन्द्रीयकरण की वही पद्धति अभी तक मौजूद है जो ब्रिटिश शासन मे थी , और

(ग) यदि उपरोक्त भागो का उत्तर सकारात्मक है, तो क्या सरकार का विचार इस मामले मे कोई कार्यवाही करने का है और यदि हा, तो तत्सबधी ब्यौरा क्या है?

गृह मंत्रालय में राज्य मंत्री (श्री एस० डी० पाटिल) (क) से (ग) स्वतत्रता के बाद सरकार के कार्यचालन मे आधारभूत परिवर्तन हुए है। अग्रेज तो देश का एक उपनिवेश मान कर शासन करते थे और महत्वपूर्ण निर्णय व्हाइट हाल मे ही लिए जाते थे, जब कि मौजूदा सरकार मे जनता के चुने हुए प्रतिनिधि होते है और वह विधान-मडलो के प्रति पूरी तरह जबाबदेह होती है । प्रशासन वस्तुत जनता की सेवा के लिए होता है । आजकल प्रशासन के विकेन्द्रीकरण और वास्तविक प्रशासन मे जनता का यथा सभव अधिक से अधिक भागीदारी बनाए रखने पर बल दिया जा रहा हैं ।

Conducting UPSC Examinations in Hindi

3925 SHRI P S RAMALINGAM.
SHRI K MAYATHEVAR.
SHRI P KANNAN
SHRI A BALA PAJANOR·
SHRI S D SOMASUNDARAM
SHRI RAGAVELU MOHANARANGAM
SHRI C N VISVANATHAN:

Will the Minister of HOME AFFAIRS be pleased to state

(a) whether Government have decided to conduct UPSC examinations in Hindi as reportedly stated by External Affairs Minister at Bhopal, and

(b) if so, the steps proposed to even out the handicaps for non-Hindi knowing competitors?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI S. D. PATIL): (a) and (b). The Kothari Committee on Recruitment Policy and Selection Methods has *inter alia* recommended the use of all languages listed in the VIIIth Schedule of the Constitution and English as alternate media in the proposed Civil Services Examination for recruitment to the All India and Central Services. Government of India have accepted this recommendation and requested the UPSC to take appropriate steps for its implementation.

Time given on Publicity to Proceedings of Shah Commission on A.I.R.

3926. SHRI VASANT SATHE: Will the Minister of INFORMATION AND BROADCASTING be pleased to state:

(a) what is the estimated hours given so far for publicity of Shah Commission and other Commissions proceedings and related news and special programme through A.I R.;

(b) details of Government policy/directions given to the authorities in this regard; and

(c) justification for higher allocation of time for such proceedings/news?

THE MINISTER OF INFORMATION AND BROADCASTING (SHRI L. K. ADVANI): (a) On the basis of the study of the four major news bulletins

(i) broadcast from AIR Delhi between April 1977 and February 1978 in respect of time devoted to Shah and other eight Commissions of Enquiry appointed by the Central Government indicating the percentage of total time, a statement is placed on the Table of the House. [*Placed in Library. See* No. LT-1887/78].

(ii) In addition to the coverage in the news bulletin, daily 10-minute review of the Shah Commission's hearing is broadcast in Hindi and English when the Commission holds its public hearings. Another statement indicating the time devoted to such reviews of the Shah Commission's proceedings upto February 1978 is also laid on the Table of the House.

[*Placed in Library. See* No. LT-1887/78].

(b) and (c). The time allotted for the coverage of the proceedings of the various Commissions is not on the basis of any directive given to any authority by the Government, but on the basis of the news value and the great deal of public interest in the proceedings of these Commissions and also in the revelations pertaining to the excesses of Emergency, misuse of power, irregularities, subversion of law etc.

Hindi Teaching Scheme

3927 SHRI D. G. GAWAI:
SHRI SHIV SAMPATI RAM:

Will the Minister of HOME AFFAIRS be pleased to state:

(a) the total expenditure incurred by the Government annually on the Hindi Teaching Scheme during the last five years for its employees;

(b) the number of Government servants who were trained in Hindi during the last five years and given one increment also;

(c) whether it is a fact that no one of them is doing his official work in Hindi and papers are put up in English only; and

(d) the steps taken or proposed to be taken to ensure that all Hindi knowing persons do their official work in Hindi?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI DHANIK LAL MANDAL): (a) The expenditure incurred on Hindi